

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6933  
ANSWERED ON:18.05.2012  
LOAN BY REC  
Verma Shri Sajjan Singh

**Will the Minister of POWER be pleased to state:**

- (a) whether the Rural Electrification Corporation Limited has provided loan to the various State Governments including Madhya Pradesh for various rural electrification schemes;
- (b) if so, the details of the loans sanctioned to the State Governments for the purpose during the last three years and the current year, State-wise including Madhya Pradesh;
- (c) whether any proposal from State Government of Madhya Pradesh is pending with the Union Government for approval in this regard; and
- (d) if so, the details thereof and the time by which the proposal is likely to be approved?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a): Yes, Madam.
- (b): The details of loan sanctioned by Rural Electrification Corporation to various State Power Utilities / Power Departments including Madhya Pradesh for their Transmission & Distribution projects including rural electrification works, sanctioned in the last three years and the current year, are at Annex.
- (c): No, Madam.
- (d): Does not arise.